

**"New Caucus Pulls off two Shipyard Projects"**

8775. SHRI G. M. BANATWALLA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have seen the press reports appearing in the 'Blitz' dated the 24th March, 1979 under the heading "New Caucus pulls off two shipyard projects" on the east coast and Hazira Port on the west; and

(b) if so, whether Government propose to inquire into the matter and if not, the reasons thereof?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). Attention of Government has been drawn to the report. It is not correct to say that Government had ever finalised the agreement for detailed project report with a British firm. Preliminary project reports for establishment of new shipyards were commissioned by Government in July 1974 through 3 consulting engineering firms, one of which was a British firm. Action on the next stage, i.e. preparation of detailed project report, remained under consideration till 1977, mainly due to the problems faced by the shipping and shipbuilding industry. At that stage, it was decided in public interest that the choice of consultants for preparation of DPR should not be restricted to these three consulting firms only, but a more open-door policy should be followed by inviting global tenders. Tenders were received from 19 Consultancy firms in major shipbuilding countries, including the three firms who prepared PPRs, and were evaluated by an Inter-Ministerial Committee set up by this Ministry. The Committee after detailed consideration of the offers and subsequent discussions with some of the firms, including the British firm, whose offers

merited further consideration, recommended acceptance of the offer of M/s. I.H.I., Japan. The shorter completion time, the varied experience of IHI in the field of shipbuilding and their overall cost upto the construction stage consultancy of the yard which was the lowest, were taken into consideration in recommending their offer. The views of the Finance Ministry in respect of the technical competence and performance of the firms including IHI, Japan were duly considered along with the recommendations of the inter-Ministerial Technical Committee which was constituted to go into the details, evaluate the offers and to make recommendations. In the light of the above, the decision was taken by this Ministry to accept the offer of M/s. IHI, Japan. Subsequent to this, the technical competence and the past performance of M/s. IHI Japan, was also verified by addressing the Indian Missions abroad as a measure of abundant caution and this verification has shown nothing adverse against the competence and performance of this firm.

From the above it may be seen that the report appearing in Blitz is factually incorrect, misleading and baseless and as such Government do not propose to institute any enquiry into the matter.

**बलई-बीबा रेल लाइन**

8776. श्री लहानू सिद्धाकोन : क्या रेल मंत्री यह बताते की कृपा जकरेंगे कि :

(क) नई बलई-बीबा रेल लाइन के लिए भूमि का कितना क्षेत्र अर्जित किया गया है और इस में से कितना क्षेत्र जमीनों के मालिकों का है;

(ख) क्या समूची अर्जित भूमि के लिये मुआवजे का भुगतान कर दिया गया है;

(ग) यदि नहीं, तो इस के क्या कारण हैं; और

(घ) मुद्रावर्ज के भुगतान की कब तक व्यवस्था की जायेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री लाल नारायण):

(क) बसई-सीवा नयी रेलवे लाइन के लिये 359.664 हेक्टेयर भूमि का अधिग्रहण किया गया है जिसमें से 303.839 हेक्टेयर भूस्वामियों की थी।

(ख) समूची भूमि के मुद्रावर्ज का भुगतान नहीं किया गया है। महाराष्ट्र सरकार के विशेष भूमि अधिग्रहण अधिकारी की मांग पर 90.79 करोड़ रुपये की रकम उन के पास जमा करा दी गयी है जिसमें से विशेष भूमि अधिग्रहण अधिकारी, टाणा द्वारा 79.90 लाख रुपये का भूस्वामियों को भुगतान कर दिया गया है तथा उन के द्वारा अपने निर्णयों को अन्तिम रूप देना है।

(ग) और (घ). मुद्रावर्ज के भुगतानों की व्यवस्था महाराष्ट्र सरकार के विशेष भूमि अधिग्रहण अधिकारी द्वारा की जा रही है भुगतान की व्यवस्था साक्ष्य करने के लिए उन से अनुरोध किया जा रहा है।

#### Trial run of Metro Trains in Calcutta

8777. SHRI CHITTA BASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the trial run of the metro trains in Calcutta can not be conducted in 1981 as scheduled from Dum-Dum to Tollyganj directly without any break; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) There has never been any plan to conduct trial run of metro trains in 1981 from Dum Dum to Tollygunj. The schedule planned for the project is to carry out trials of prototype rolling stock etc. on a 2.2 km. long section between Dum Dum and Belgachia in 1981.

(b) Does not arise.

#### Loyal Railway Employees of Kharagpur

8778. SHRI LAHANU SHIDAVAKOM: Will the Minister of RAILWAYS be pleased to state:

(a) is it a fact that during or after May, 1974 Railway strike, a quota was fixed for appointment to the sons/wards of loyal Railway employees;

(b) if so, how many loyal Railway employees posted in Kharagpur division during that period and who were eligible to claim benefit under the scheme were not given the promised job;

(c) what is the number of loyal Railway employees of the Kharagpur division whose more than one sons/wards were appointed under the scheme; and

(d) does the benefit under the scheme still open to eligible candidates?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) 20 per cent of the direct recruitment vacancies were earmarked for appointment of sons/wards of the so called "loyal employees". Those who could not be given this benefit were given other incentives like additional increments, cash awards, re-employment and extension in service. In the Kharagpur Division, out of 8447 "loyal employees" the benefit of employment was extended to 225 employees.

(c) Nil.

(d) No.

#### Air Raids against South Angola and Zimbabwe Freedom Fighters

8779. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he is aware of the fact that the Governments of South Africa and white racist Government of Rhodesia are carrying out incessant air raids against South Angola and strongholds of Zimbabwe freedom fighters;